

BENCH-I

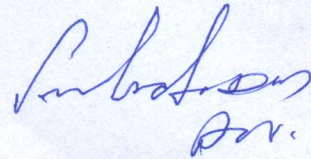
**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.189/KB/2015

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company		Yash Vardhan Mall.-Versus-Indrapuri Studios Pvt.Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	MR. D.N. SHARMA, ADV.		
2.	MR. SUBRATA DAS, ADV.	Petitioner	 Adv. 29.01.2018
1.	Ratanam Dasgupta, Sr. Adv.	for	Respondt. 1 to 4 & 7 29/1/18
2.	Manjiv Bhuterial, Adv.		
3.	Nismalya Dasgupta, Adv.		
4.	Urmila Chakraborty		

**ORDER**

Ld. Counsel for the petitioner and the respondent nos. 1 to 4 and 7 is present.

As directed vide order dated 14/12/2017 both the parties were directed to file written submissions within 3 weeks. However, that direction is not complied with. Both the parties are again directed to file their written submissions within 2 weeks.



Since it is a part heard matter to be adjourned for hearing before regular Bench.

List it on 08/03/2018 for hearing.

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(Jinan K.R.)  
Member (J)